such matters at least he should have the courtesy to consult me also on these points.

SHRI T. A. PAI : Certainly, there is no intention to withdraw any facility. Whatever the facilities, I am safeguarding them.

MR. SPEAKER : Thank you, very much.

SHRI JYOTIRMOY BOSU : Just one supplementary.

MR. SPEAKER : No more supplementaries ; next Question.

बलिया और छपरा रेलवे लाइनों (पूर्वोत्तर रेलवे) को भूमि के कटाव से खतरा

*312. **श्री चन्द्रिका प्रसाद** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गंगा और घाघरा नदियों द्वारा भूमि के कटाव के कारण पूर्वोत्तर रेलवे पर बलिया और छपरा रेलवे लाइनों को खतरा पैदा हो गया है; और

(ख) यदि हां, तो इन लाइनों की सुरक्षा के लिये उनका मंत्रालय क्या उपाय कर रहा है?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) There is no danger to the Railway line between Ballia and Chupra stations due to erosion by river Ganga or river Ghogra.

(b) Does not arise.

श्री चन्द्रिका प्रसाद : बलिया-छपरा छोटी लाइन गंगा और घाघरा के बीच में जाती है। उत्तर में घाघरा है और दक्षिण में गंगा। दोनों नदियां लाइन के नजदीक हैं। क्या यह सही है कि कुछ समय पहले घाघरा के कटाव के कारण बलिया-छपरा लाइन के कुछ भाग को कुछ पीछे हटाना पड़ा था और जब रेलवे ने ठोकर बनाई, तो कटाव रुका ?

SHRI T. A. PAI : In 956, there was some trouble. But thereafter, I understand, adequate safeguards have been taken by the Irrigation Department of the U.P. Government and we do not apprehend any such threat now.

श्री चन्द्रिका प्रसाद : प्रदेश सरकार ने इस लाइन की रक्षा के लिए घाघरा के किनारे तुर्तीपार सिरीनगर बांध और गंगा के किनारे बलिया देरिया बांध बनाया। बलिया बेरिया बांध को गंगा गायघाट के पास काट रही है, जो रेलवे लाइन से एक फ़र्लांग की दूरी पर है। इस बार सूखा पड़ गया है। अगर बाढ़ से कटाव हो गया होता तो, यह लाइन साफ़ हो जाती। मैं यह जानना चाहता हूं कि जैसे घाघरा पर अस्थायी ठोकर बनाई थी, क्या उसी तरह गंगा पर भी बनाने का इन्तजाम किया जायेगा।

SHRI T. A. PAI : Since the hon. Member is giving some information which may be some consequence, whatever the reply I have given, I shall get the matter looked into.

Proposals submitted by Kerala Government re : Cashew Industry

+

*313. SHRI VAYALAR RAVI :
SHRIMATI BHARGAVI THANKAPPAN :

Will the Minister of FOREIGN TRADE be pleased to state the present stage of the proposals submitted by Government of Kerala regarding (i) the taking over of 25 more closed Cashew Factories by the Cashew Development Corporation and fixation of quota of 17,646 tonnes of raw nuts (ii) grant of Rs. 150 lakhs and loan of a similar amount for the take-over of at least 15 closed Cashew Factories under the provisions of the Kerala Relief Undertakings (Special provisions) Act (iii) issue of passports for skilled labourers engaged in Cashew industry to enable them to go to foreign countries (iv) allotment of additional quantities of raw nuts to factories run by the Corporation and (v) refusal of raw nuts allotment to factories which do not implement minimum wages etc. to labourers ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : A statement is laid on the Table of the House.

STATEMENT

The present position of the proposals is detailed below :—

(1) Kerala State Cashew Development Corporation have taken over